f[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); (a) Government of Madhya Pradesh has brought to the notice of the Cential Government eight accidents which are reported to have occurred in the three years between 1974 and 1977 owing to firing in the range near Ghati village. As a result of these accidents, six persons are reported to have died and four injured.

(b) and (c) A request has been received from the State Government to shift the firing range to another *site* and also to grant financial assistance to the injured and the families of the deceased persons. The request is being examined. In ao'Oe cases financial assistance has already been sanctioned by the Central Government on humanitarian consideration VI

## Coir Industry

718. SHRI S. KUMARAN; Wil] the Minister of INDUSTRY be pleased to s\*«te

(a) whether it is a fact that the Kerala Government has submitted Rs. 38 crore scheme to the Cen!rai Government for reorganisation of the coir industry in that State:

(b) if so, what are the details of the scheme;

(c) what action Government have taken or propose to take thereon; and

(d) what is the financial assistance •xtended by the Central Government so far to the State for the scheme?

THE MINISTER OF STATE IN THE MINISTRY *OF* INDUSTRY (KUMARI ABHA MAITD- (a) No, Sir.

(b) and (c) Do not arise.

(d) For the Fifth Plan period the State Government formulated a proposal for an integrated coir development scheme with an outlay of Rs.

+[] English- translation.

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41.72 crores. In consultation with Planning Commission, an outlay of Rs. 15 crores was considered to be adequate, which included a Stale Plan allocation of Rs. 12 crores and financial assistance from the Centra to tlieextent of Rs. 3 crores. Tha amount of Centraj assistance was later raised to Rs. 4.31 crores in the light of subsequent discussions. The funds allocated under Central assistance have beer\* released to the State.

## **Organising of Film Festivals in Orissa**

719.	SHR1	BHAIRAB	CHANDRA
	MAHA	NTI; SHRI HA	REKRUSHNA
	MA	ALLICK;	SHRI
]	DHAN	ESHWAR MAJ	HI:

Will the Minister of INFORMATION Aftfr BROADCASTING be pleased to state:

(a) whether it is a fact that after 1975, no film festival sponsored by his Ministry either directly or under any bilateral cultural agreement with foreign countries has been arranged in-Orissa;

(b) what are the names of the places in the country where film festivals have been organised by his Ministry since January, 1976; and

(c) what is the criterion fclloweoT. by his Ministry in organising suchfilm festivals at places other than Ihe' metropolitan cities in the country'.'

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI<sup>^</sup>; (a) No, Sir. A festival of films from the U.S.S.R organised under the Cultural Exchange Programme at Cuttack in April-May. 1976.

(b) (i) International Film Festivals organised in India.

- 1. Bombay, January, 1976.
- 2. Delhi, January, 1977.
- 3. Madras, January, 1978.

(ii) Film festivals organised in India unter Cultural Exchange Programme :-

Country						Year				Places where Festival Organised.
U.S.S.R.						1976				Cuttack and Ranchi.
Hungary		•		2.02		1976			59	Gauhati and Jamshedpur.
France				(*)	×	1976	۲	٠	5•C	Delhi, Calcutta, Bangalore and Lucknow.
Algeria	2	÷	•	<u>S</u>	×	1977	•	840	÷	Delhi, Pune, Madras and Calcutta.
Tietnam		•	*			1977	:*	•		Delhi and Madras.
U.S.S.R.		×	×	×		1977	×			Delhi, Bombay, Bokaro, Trivandrom and Chandigarh.
Japan				9		1977		÷	4	Delhi and Bombay.
Romania						1978	24			Delhi
Czechoslova	kia		•1			1978	•	÷		Delhi, Hyderabad, Jaipur, Madras and Chandigarh.

The International Film Festivals in India are generally held in the tropolitan cities because of availability of International airport facilities and large theatre compJexes. As for the festivals under the Cultural Exchange Programme, attemptr are made to organise them at one er two important cities, in addition Io Delhi, in consultation with the country sponsoring the festivals.

## Sex and violence in Indian Films

720. SHRI JAGDISH JOSHI; SHRI KHURSHED ALAM KHAN; PROF. N. M. KAMBLE; SHRI PIARE LALL KUREEL urf. PIARE LALL TALIB:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government are aware that the exhibition of sex and violence in Indian films is having a very unhealthy effect on the character and the morality of the youth of the country;

(b) if so, what steps Government propose to take to prohibit ihe exhi-

bition of such films so as to check the evil influence of such films on the minds of the youth?

THE MINISTER OF INFORMATION AND BROADCASTING fSHBJ LAL K. ADVANI); (a) and (b) All films are examined by the Board of Film Censors in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder in January, 1978. According to the guidelines the Board have to ensure that there are no scenes of unjustified violence, vulgarity, on. and depravity which might offend human sensibilities. During 1977-78, the Board of Film Censors and its Advisory Panels have 'been reconstituted with eminent people from various walks of life who can judge the effect of films on the public mind. The Board also meets once in three months to review their cevtifi-activities. However, malpractices in exhibition of films came to the noace of the Government wherein instances of exhibition of uncensored films, banned films, films with forged censor certificate, interpolated films containing censored portions were noticed. These have been brought to the notice Of the Chief Ministers/Infoi mation Ministers for strict enforcement of

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